

commercial activities of the private plants.

(c) MFIL is exploring the possibility of increasing the sale of Rasika by introducing more flavours in larger size bottles of 300 ml each as well as in tetrapacks.

Article on Indo-Bangladesh Relations

1136. SHRI ANANTRAM JAISWAL:
SHRI SATYA PRAKASH
MALAVIYA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to an article written by former Foreign Secretary, Shri J.N. Dixit under the heading India & Bangladesh—The treaty no one wants appearing in the 'Indian Express' dated the 4th July, 1995; and

(b) if so, the reaction of Government and the steps taken/proposed to be taken by Government with regard to the matters described in the article?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHID): (a) Yes, Sir.

(b) The views expressed by the former Foreign Secretary have been made in his own capacity and cannot be taken to reflect the views of the Government of India. The question of whether the Treaty of Friendship, Cooperation and

Peace of 1972 between India and Bangladesh should be renewed, may be considered by Government at the appropriate time.

Foreign collaborators for Metro Cellular Licences

1137. SHRI SATISH AGARWAL:
Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of the foreign partners/ collaborators originally approved by the DOT for the 8 Metro Cellular licences;

(b) whether DOT has permitted change of foreign partners/collaborators for any licensee;

(c) if so, the details and justification thereof; and

(d) if not, the applicable policy for permitting such changes?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Details are given in statement enclosed herewith. (*see below*)

(b) No Sir.

(c) Not applicable in view of (b) above.

(d) Change of foreign partners/ collaborators is allowed with the prior approval of Telecom. Authority provided that the criteria that was followed for the evaluation of the tender in respect of the foreign collaborator are satisfied by the new collaborator.

Statement

Cellular Mobile Telephone Service List of Licensees

s.	Name of the Company	Name of the Foreign Partner	Cities
No.			
1.	M/s. Bharti Cellular Ltd. 15th Floor, Devika Tower 6, Nehru Place, New Delhi — 110 019.	(i) M/s. General Mobile Co. Ltd., UK. (ii) M/s. Mobile Systems Intl., UK (iii) M/s. EMTel Ltd., Mauritius.	Delhi